- (b) if so, what would be the annual expenditure involved;
- (c) whether the scheme will be extended to other cities also; and
  - (d) if not, what are the reasons therefor?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) No, Sir.

- (b) and (c) Do not arise.
- (d) A National Health Service for the general public pre-supposes the existence of a country-wide net work of hospitals, dispensaries, health centres, Specialists and Medical Officers, both in the urban and rural areas. In the absence of these pre-requisites, it is premature to consider this question.

SHRI ARJUN ARORA: May I know if the hon. Minister made a statement ait the opening of a new C.H.S. dispensary in Lajpatnagar that a health 6cheme for the Delhi public on the lines of the C.H.S. scheme for Government employees is proposed to be started soon by the Central Government?

DR. SUSHILA NAYAR: Sir, what I said was that we were thinking of coverng non-Government servant population on an experimental basis in a selected area and that proposal is being worked out.

## HYDRO-ELECTRIC PROJECTS IN KERALA

- ◆15. SHRIMATI DEVAKI (GOPIDAS): Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether sanction has been given for the Idikky, Kuttiyadi and Silent Valley Hydro-electric Projects in Kerala by the Planning Commission;
  - (b) if not, the reasons for the delay; and
- (c) whether the schemes are likely to be undertaken for execution

during the Third Five Year Plan period?

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM): (a) No. Sir.

- (b) The project report for Idikki Project has been prepared by the Central Water and Power Commission. This scheme will be sanctioned after it is cleared by the Advisory Committee on Irrigation, Flood Control and Power Projects. The Project Report of Kuttiyadi Project is still under examination of the Central Water and Power Commission. The Silent Valley Hydro-electric Project is not included in the Third Five Year Plan. Preliminary investigations thereon have, however, been taken up by the Government of Kerala.
- (c) Idikki and Kuttiyadi Schemes are likely to be taken up during the Third Five Year Plan period.

SHRIMATI DEVAKI (GOPIDAS): May I know how much time it will take to get it sanctioned?

HAFIZ MOHAMMAD IBRAHIM: As far as the two schemes are concerned, apart from the Silent Valley Project, they can be taken up during this Plan period.

SHRIMATI DEVAKI (GOPIDAS): May I know whether the Government is aware that there are ample facilities in Kerala for the production of a large quantity of electricity at a very cheap rate and whether the Government have any idea to tap them and make use of them?

HAFIZ MOHAMMAD IBRAHIM: I believe it is possible to do so, but as far as the schemes included ir the Plan are concerned, the p^acticil results of these schemes will be kn^wn only later, not at this stage. What will be the exact position then, no prophesy can be given at this time.